GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 2010 (To be answered on the 22nd September 2020)

GREENFIELD AIRPORT

2010. MS. LOCKET CHATTERJEE

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) the details of all the operational domestic, custom and International Airports in India;
- (b) whether more airports are set to be established by 2022 and if so, the details thereof; and
- (c) the time by which all the under construction Greenfield airports are expected to be completed along with the progress made in this regard so far?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्रप्रशार)

(Shri Hardeep Singh Puri)

- (a): The list of operational airports having scheduled flight operations in the country is enclosed at Annexure -A.
- (b) & (c): Government of India, Ministry of Civil Aviation has granted 'in principle' approval for setting up of Greenfield airports across the country namely Mopa in Goa, Navi Mumbai and Sindhudurg in Maharashtra, Bijapur, Hassan and Shimoga in Karnataka, Datia (Gwalior) in Madhya Pradesh, Kushinagar and Noida in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal (Kurnool) in Andhra Pradesh and Hollongi, Itanagar in Arunachal Pradesh. The timeline for construction of airports depends upon various factors such as land acquisition, mandatory clearances, removal of the physical obstructions, financial closure etc. by the respective developers. Airport-wise details of the progress made in the Greenfield airport projects are at Annexure-B.

Further, for the revival of unserved and underserved airport schemes, Rs.4500 crore has been allocated by the CCEA under RCS-UDAN Scheme. In addition, State Governments also provide necessary concessions to the operators for operationalizing the airports/airstrips. So far, a total of 281 routes have commenced operationalizing 26 unserved airports, connecting 19 underserved airports and 5 heliports across the country under three-phases of RCS-UDAN.

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LIST	OF AIRPORTS HAVING SCHEDULE FLIGHT OPERATIONS	Annexure-
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<u>S.N</u>	The Political Chicago	
ļ	International Airports	_
1	AHMEDABAD (SVBPI)	_
2	AMRITSAR	_
3	BANGALORE	_[
4	BHUBANESWAR	
5	CALICUT	
6	CHENNAI	
7	COGHIN	
8	COIMBATORE	
9	CSI AIRPORT, MUMBAI (JV Airport)	
10	GOA (CE)	
11	GUWAHATI (LGBI)	
12	HYDERABAD	
13	IMPHAL	
	INDIRA GANDHI INTERNATIONAL AIRPORT, NEW DELHI (JV Airport)	
14	Airport) Airport, NEW DELHI (JV	
15	JAIPUR	
16	KANNUR	
17	KOLKATA (NSCBI)	
18	LUCKNOW	
. 19	MANGALORE	
20	MIHAN, NAGPUR (JV Airport)	
21	PORTBLAIR (CE)	₹'
22	SRINAGAR (CE)	
23	THIRUVANANTHAPURAM	
24	TIRUCHIRAPALLI	
25	TIRUPATI	
26	VARANASI	
27	VIJAYAWADA	
	Customs Airports	
28	AURANGABAD	
29	BAGDOGRA (CE)	
30	CHANDIGARH (CE)	
31	GAYA	•
32	INDORE	
33	MADURAI	,
34	PATNA	
35	PUNE (CE)	
36	SURAT	
37	VISAKHAPATNAM (CE)	•
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	Domestic Airports
38	ADAMPUR (CE)
39	AGARTALA
40	AGATTI
41	AGRA (CE)
42	AIZWAL (Lengpui)
43	ALLAHABAD (GE)
44	BELGAUM
45	BHATINDA (CE)
46	BHAVNAGAR
47	BHOPAL
48	BHUJ (CE)
49	BIDAR
50	BIKANER (CE)
51	CUDDAPAH
52	DEHRADUN
53	DIBRUGARH (MOHANBARI)
54	DIMAPUR
55	DIU
56	DURGAPUR
57	GORAKHPUR (CE)
58.	GWALIOR (CE)
59	HINDON (CE)
60	HUBLI
61	JABALPUR
62	JAISALMER (CE)
63	JALGAON
64	JAMMU (CE)
65	JAMNAGAR (CE)
66	JHARSUGUDA
67	JODHPUR (CE)
68	JORHAT (CE)
69	KALABURGI
70	KANDLA
71	KANGRA (GAGGAL)
72	KANPUR (CHAKERI) (CE)
73	KHAJURAHO
74	KISHANGARH
75	KOLHAPUR
76	KULLU (BHUNTAR)
77	LEH (CE)
78	LILABARI (NORTH LAKHIMPUR)
79	LUDHIANA
80	MUNDRA
81	MYSORE
82	NANDED
83	NASHIK
84	PAKYONG
85	PANTNAGAR
86	PASSIGHAT

	PATHANKOT (CE)
88	PITHORAGARH
89	PORBANDAR
90	PUDUCHERRY
91	RAIPUR
92	RAJAMUNDRY
93	RAJKŌT
94	RANCHI
95	SALEM
96	SHILLONG(UMROI)
97	SHIMLA
98	SHIRDI
99	SILCHAR (CE)
100	TEZPUR (CE)
101	THOISE
102	TUTICORIN
103	UDAIPUR
104	VADODARA
105	VIDYANAGAR

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Annexure 'B' referred to in the replies to part (c) of the Lok Sabha Unstarred Question No. 2010 due for reply on 22.09.2020

Greenfield Airports where 'In principle' approval has been accorded by Government of India

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		caran asin.	Airport,	Sindhudurg		Maharashtra	International airport,	•	Mopa Airport, Goa State of Go		Name Project
		2	3 (30		Ta	Mumba nal		port, Ga		of t
Maharashtra)	Govt.	Corporation (MIDC)	Industrial	Maharashtra	Limited (C. (State Gov Maharashtra)	Maharashtra	Al Development Corporation of	?	of Goa		the Name Promoters
shtra)			ial	shtra	Limited (CIDCO) (State Govt. of Maharashtra)	ashtra	k Indus pment ration		Government3100 cr		of
	of	(State	Ph	450	of CO)		of of		ment3	Œ	the Cost
			se]	2			704 cr		100 cr	(Rs.)	Cost Project
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		at Sindhudurg in Maharashtra on 29 th September, 2008. Trial landing done in September 2018.	(MIDC), a State Govt. of Maharashtra entity for setting up of a Greenfield domestic airport	'In principle completed completed.	Airport Private Limited (NMIAL) for development and operation under Public Private Partnership (PPP) basis. Key Pre-Development Works viz. Land Development Works, Diversion of I live River Channel Most of the Ben work.	The airport has been awarded by the State Government to M/o Novice Advanced to the	"In-principle" approval accorded to Government of Maharashtra (GoM) for setting up of Greenfield airport at Navi Mumbai airport on 6th July, 2007.	The construction work at the site was stopped due to 'status quo' order of Hon'ble Supreme Court dated 18.01.2019. Now, the Supreme Court has allowed resuming the construction works. The construction work has been restarted in February 2020 after receiving the go ahead from the Supreme Court in January 2020.	"In-principle" approval accorded to Government of Goa for setting up of Greenfield airport at Mopa in Goa through Public Private Partnership (PPP) in March, 2000.		ofCurrent Status

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	11.	10.	9.	8.	7.	6.	5.	4.
	Dagadarthi Mendal, Dist., Pradesh	Dholera Ahmedabad, Gujarat, G Infrastructure Development Board	Karaikal Puducherry	Kushinagar Uttar Pradesh	Datia Gwalior, Pradesh	Shimoga Karnataka	Hassan Karnataka	Bijapur Karnataka
	Andhra Nellore Airports Andhra Develop Corpora Limited	, Gujarat re	in	sh in	Airport, M/s Madhya Agr Con	Airport, State of Ka	Airport,State of Ka	Airport, State of Ka
	Andhra P Nellore Airports Andhra Development Corporation Limited		inKaraikal Air Private Limited	inGovt. of Pradesh	Airport, M/s Gwali Madhya/Agriculture Company Limited		<u> </u>	ā
	Pradesh293.11cr ent n	ıpany	Airport50 CR nited.	f Uttar	Gwalior200 cr e Limited	Government38.91 cr ataka	Government 592.07 cr ataka	Government 150 cr lataka
	293.11cr	<u> </u>	50 CR	Uttar 448 cr	200 cr	38.91 cr	592.07 cr	150 cr
	'In principle' approval accorded for setting up of Domestic Greenfield Airport on 07.10.2016. The State Government had awarded the project to M/s SCL Turbo Consortium Ltd. on 22.09.2017. However, the State Government has cancelled the bid awarded to the selected bidder.	cr in 'In principle' approval accorded to Dholera International Airport Company Ltd. (DIACL), phases a Govt. of Gujarat entity on 27.01.2016. Memorandum of Understanding (MoU) has been cr insigned between AAI and Govt. of Gujarat on 19.01.2019 for development of Dholera ase) Airport. M/s RITES has been appointed as the Engineering consultant.	'In principle' approval conveyed to M/s Karaikal Airport Pvt. Ltd. for setting up of Greenfield airport at Karaikal region in Puducherry on 24 th February 2011. There are legal issues involved regarding land. Matter is sub-judice.	'In principle' approval accorded to State Govt. of Uttar Pradesh for setting up of Greenfield airport at Kushinagar on 21 st September, 2010. AAI took over the Airport on 05/03/2019 for development and operations. AAI has undertaken modification and alteration of existing infrastructure such as Terminal Building, widening of road connecting Terminal Building to apron, provision of car park area.	'In principle' approval granted to M/s. Gwalior Agriculture Company Limited on 11 th December, 2008. After grant of 'in-principle' approval in 2008, there is litigation issues involved regarding land acquisition for the project. The matter is sub-judice.	'In-principle' approval accorded to Government of Karnataka on 25 th June, 2008 Government of Karnataka is developing this airport as a "No Frill" airport on PPP basis.	'In-principle' approval conveyed to Govt. of Karnataka for establishment of a Greenfield domestic airport at Hassan on 25 th June, 2008. RITES have been commissioned by the State Government for Technical Consultancy services including third party inspection during construction.	'In-principle' approval granted to Government of Karnataka (GoK) for setting up of domestic Greenfield airport at Bijapur on 25 th June, 2008. GoK is developing the airport through its own resources

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		Hollongi, Itanagar, Airports Arunachal Pradesh of India	Noida International Government Airport, Jewar, Uttar Prades Uttar Pradesh	Hirasar, District Rajkot, Gujarat	allu I Pre	Bhogapuram in Vizianagaram District near Visakhapatnam, Andhra Pradesh	
			h	DistrictGovernment of arat Gujarat	in Andhra Pradesh District, Airports desh. Development Corporation Limited	in Andhra Pradesh Airports near Development Corporation Limited	
executed by State Government.	by PIB plus Rs. 309.74 crore for land activity to be	Rs. 645 crore recommended	of 15,754 cr (Rs. 3754 Cr in Phase I)	ofProject Cost (phase - 1) (2030-31) - INR 1405 Cr.	Pradesh 200.49cr	Pradesh 4209.1 cr (2302.51 cr in nt I Phase)	
	by PIB plus Greenfield airport. Phase-I work i.e. Development of Operational Area and Pavement work Rs. 309.74has been awarded on 07.02.2020. Phase-II work i.e. C/o Terminal Building, Balance Airside crore for land and City Side infrastructure development work is in Tendering stage.	AuthorityRs. 645 crore 'Site clearance' and 'in principle' approval given for setting up of Domestic Greenfield recommended Airport at Hollongi, Itanagar, Arunachal Pradesh on 18.01.2019. AAI is developing the	'In principle' approval accorded to Government of Uttar Pradesh for setting up of a Noida International Greenfield Airport at vide certificate dated 08.05.2018. GoUP appointed Yamuna Expressway Industrial Development Authority (YEIDA) as the implementing agency for the project under PPP mode. YEIDA has completed the bidding process wherein M/s Zurich Airport International AG has quoted the highest bid. The State Government has issued Letter of Award to the highest bidder for developing the airport under PPP.	Cost'In principle' approval accorded to Government of Gujarat for setting up of a Greenfield 1) Airport at Hirasar, District Rajkot, Gujarat on 09.10.2017. The State Government has -collaborated with AAI for development of the airport. AAI is developing airport at a cost of Cr. Rs 1405 Cr. Phase-I: Runway and pavement works and Land Development works have been awarded.	'In principle' approval granted to the State Government of Andhra Pradesh for setting up of Orvakallu Domestic Greenfield Airport in Kurnool District, Andhra Pradesh on 07.10.2016. The airport terminal was inaugurated in January 2019.	4209.1 cr 'In principle' approval accorded to the State Government of Andhra Pradesh for setting up (2302.51 cr in of Bhogapuram International Greenfield Airport in Vizianagaram District, near Phase) Visakhapatnam on 07.10.2016. The State Government has awarded the project to GMR in Feb 2019. Letter of Award (LOA) issued on 14th April 2020 and Concession Agreement signed on 12th June 2020.	